

C. A. T. Bench, JAIPUR

Date of Order	Orders
26.7.93 Recd copy 26.7.93	Mr. K. L. Thawani - Counsel for petitioner The M.P. is accepted. Private respondent Shri Ram Prasad may be impleaded as private respondent party to the O.A. Notices be issued to Shri Ram Prasad. Amended Cause title shall be filed by the Counsel for the applicant within one week failing which the application for impleading additional party shall stand rejected automatically without reference to the Court. The M.P. stands disposed of. The OA No. 283/93 may be listed for direction on 9-8-93. (P. P. Srivastava) Member (Adm) (D. L. Mehta) Vice Chairman Copy sent to the app. Counsel on vide 5343 date 4-8-93 9